

(13)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25.03.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2018
NAME OF THE PETITIONER(S) : P.M.GURUDAS & 1 ANOTHER
NAME OF THE RESPONDENT(S) : HOTEL GURU PVT LTD & 6 OTHERS
UNDER SECTION : 241/242

S.No.	Name (in Capitals)	Represented by	Signature
	Rajasekhar v. ic B. Sarath babu	Counsel for the 2 nd Respondent	B. G. Babu
	Lenin S	Counsel for Petitioner	[Signature]

ORDER

Counsel for the Petitioners is present. Counsel for R2 is present. No representation on behalf of the other Respondents. Therefore, the Counsel for the Petitioners is directed to send fresh notice to R1, R3, R4, R5, R6 & R7, and file proof of service along with an Affidavit. It has been submitted by the Counsel for the Petitioners that he is not having the current addresses of the Respondents. The Counsel for R2 undertakes to provide the detailed addresses of the said Respondents to the Counsel for the Petitioners within a week's time. Put up on **01.05.2019 at 10.30 A.M.**

MS

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)